

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE:  
EAST DISTRICT KARKARDOOMA COURTS, DELHI**

**ORDER**

In supersession of earlier orders, the following Committees for East District are constituted with immediate effect:

| SL. NO. | NAME OF COMMITTEES   | NAME OF JUDICIAL OFFICERS  |
|---------|--|--|
| 7.      | Internal Complaints Committee to examine the complaints of Sexual Harassment Committee against the Women Employees | 1. Ms. Swati Katiyar, ASJ, SFTC/Chairperson<br>2. Ms. Snigdha Sarvaria, ASJ (SC RC), 01, East/Member<br>3. Ms. Anuja Saxena, Advocate/Mediator/Member<br>4. Ms. Nalini SJA, In-charge Computer Branch, East/Member |

Note:- In the absence of the Chairpersons the Senior most Judicial Officers will act as Chairperson of the Committee and proceed with the function of Committee.

  
**(VINOD KUMAR)**  
 Principal District & Sessions Judge  
 East District, Karkardooma Courts, Delhi

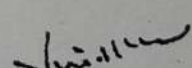
9750-9800

/Judl. (East)/KKD/2025/Delhi

Date  
**06 JUN 2025**

**Copy forwarded for information and necessary action:**

- ✓ The Registrar General, Hon'ble High Court of Delhi, New Delhi
- ✓ The Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi
- ✓ Concerned Judicial officers, Karkardooma Courts, Delhi
- ✓ The Officer-In-Charge, Admin. East
- ✓ For uploading on LAYERS.
- ✓ P.S to the undersigned

  
**Principal District & Sessions Judge**  
**East District, Karkardooma Courts,**  
**Delhi**